

(1890) 02 CAL CK 0003
In the Calcutta High Court

Makhan Lall Datta

APPELLANT

Vs

Goribullah Sardar

RESPONDENT

Date of Decision : 05-02-1890

Acts Referred:

Citation : (1890) ILR (Cal) 542

Hon'ble Judges : Tottenham, J;Ali, J

Bench : Division Bench

Judgement

Tottenham and Ali, JJ.—We are of opinion that the Small Cause Court has jurisdiction in this case. Clearly neither Article 4 nor Article 11 of the Schedule excludes it, nor does Article 35.